

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2831
ANSWERED ON:05.12.2002
LOADING AND UNLOADING OF PARCELS
ALE NARENDRA

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Railway Stations where contract system for loading and unloading parcels has been discontinued;
- (b) the number of Railway stations where unlicensed coolies are being engaged by the contractors instead of licensed coolies for loading and unloading of parcels;
- (c) whether the Government have decided to discontinue the contract system in loading and unloading of parcels;
- (d) whether a decision in this regard has been implemented at all Railway Stations; and
- (e) if not, the time by which a decision is likely to be taken to engage the licensed coolies in loading and unloading of the parcels at all Railway Stations?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a) Contract System for loading and unloading of parcels has not been discontinued.
- (b) Contractors engage labourers for loading and unloading of parcels at their own terms.
- (c) No, Sir.
- (d) Does not arise.
- (e) There is no proposal to engage licensed coolies for loading and unloading of parcels at Railway Stations.